

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/80/2017  
NAME OF THE PETITIONER : I GEN POWER SYSTEM PVT LTD  
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

B. Sarath babu Advocate	Representing Counsel For ROC, Chennai	B. Sarath Babu
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M. PASHAN ATIQ for MUKUNDIRAN	Petitioner	M. Pashan Atiq
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**ORDER**

Counsel for petitioner present. Representative of ROC present. Time extended at their request for making submissions. Post the matter alongwith TCP/116/2016. Put up on 18.12.2017.

-54  
S Vijayaraghavan  
Member (Technical)

bc

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K Anantha Padmanabha Swamy  
Member (Judicial)